

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 171 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

3/07.09.2021

Issue notice to respondent nos.1, 2 & 3, for which requisites etc, under registered post with A/D as well as through ordinary process must be filed within three weeks.

(ANANDA SEN , J)

anjali/-